


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.2/17	-	Hearing	Rule-7 of IB	Nysa Enterprises Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	K S PONNAPPA 876223768 1	PETITIONER	

**ORDER**

Counsel for petitioner is present. He reported that matter is still pending in the Hon'ble High Court of Karnataka and requested time . List it on 03/10/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**